

PROFORMA FOR DECLARATION ASSETS
(AS On 31-03-2012)

Name of officer (In full)

Ashok Kumar Lal

Date of Birth

1/2/1977

Present post held

10th Civil Judge, Class-2, Durg C.G.

Immovable Property

Name of District Sub-Division Taluka and Village in which property is situated	Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase, lease, mortgage, inheritance, gift or otherwise with details of persons from whom acquired.
	Housing and other Buildings	Land		
1	2	3	4	5
-	NIL	NIL	-	-

Movable Property (Valued Above 25,000/- of Rs.)		
Name of Articles		
Car Maruti Swift Dizre		Total Cost- 6,41,198/-
Jewellery (Worth Rs.)		
Jewellery (Lump Sum)		
10,50,000/- (APPROX)	GOLD 350 GRAM (APPROX)	jointly in my & my wife's name
1,14,000/- (APPROX)	SILVER 2 K.G (APPROX)	
Shares/ Debuntures		
Name of issuing Company 1		Nos. of Shares 2
NIL		NIL

Life Insurance Policy & Others				
Name of issuing Company 1		Amount 2		
Life Insurance Policy Life Insurance corporation of India		5,00,000/-		
Bank Deposites/Securities & Invesments				
	Name of Bank	City	Amount	
1) Fixed Deposites	-	-	Nil	
(2) Savings Bank A/Cs	STATE BANK OF INDIA	DURG	13061/-	
	UNION BANK OF INDIA	DURG	566/-	
	STATE BANK OF INDIA (Saving Bank A/c of my wife Smt. Shaifali)	MORADABAD	200863/-	
3) PPF	-	-	NIL	
4) GPF	-	-	NIL	
5) NSS	-	-	NIL	
6) Others/CPS Contribution	CPS Contribution	-	3,15,735/-	

1- In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated
Note - the expected declaration of assets is subject to provisions of C. G. Civil Services (Conduct) Rules 1965

Ashok Kumar Lal
10/1/13
(अशोक कुमार लाल)
आशिक मजिस्ट्रेट प्रथम श्रेणी